

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26243/2005

(From the judgement and order dated 19/07/2005 in WA No. 1432/2005 of
The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ANR.

Petitioner(s)

VERSUS

D. GOPALAKRISHNA PILLAI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 6257 of 2007

(With prayer for interim relief and office report)

Date: 10/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)

Mr. G. Prakash,Adv.

For Respondent(s)

Mr. P.K. Manohar,Adv.

UPON hearing counsel the Court made the following
ORDER

Call after three weeks.

If any additional documents are to filed, the same shall be
filed in terms of the Rules of this Court.

(Shashi Sareen) (Vijay Aggarwal)

Court Master Court Master